NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/ 17		For hearing	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PETITIONER

998-667-0997

Counsel for petitioner is present. The matter is listed today for hearing. Counsel for petitioner has filed a memo seeking permission of the Tribunal to withdraw the petition with liberty to file a fresh petition.

Memo is recorded. Permission is granted. Petition is dismissed as withdrawn with liberty to the petitioner to file a fresh petition, vide separate orders.

MEMBER (J)

MEMBER (T)